### Procedure for Securing Telephone Connections

#### 1936. Dr. K. B. Menon: Shri Ramji Verma;

Will the Minister of Transport and Communications be pleased to state.

(a) whether there is any difference in the procedure for securing telephone connections in the State of Jammu and Kashmir and the rest of India; and

(b) if so, the details thereof?

The Minister of Transport and Communications (Dr. P. Subbarayan): (a) No.

(b) Does not arise.

# Train Collision near Hajipur on N.E. Railway

**1937. Shri Biswanath Roy:** Will the Minister of **Railways** be pleased to state:

(a) whether it is a fact that a collision between a passenger train and a goods train took place near Hajipur Railway Station of North Eastern Railway in the 1st week of August, 1961 owing to negligence of some Railway employees; and

(b) if so, the loss of life and property?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) On 6-8-1961 at about 04-47 hours A1 Up Passenger train and No. 1 GC Up Goods train were involved in a side collision at Hajipur Junction station. The cause of the accident is under investigation.

(b) There was no loss of life. One Passenger and three Railway staff sustained simple injuries. Approximate cost of damage to railway property has been assessed at Rs. 14,000. 12 hrs.

## MOTIONS FOR ADJOURNMENT

### Alleged throwing of bomb at Swami Rameshwaranandji

**Mr. Speaker:** I have received notice of an adjournment motion from Shri Prakash Vir Shastri:

"The situation arising out of throwing of a bomb at Swami Rameshwaranandji on the evening of Sunday, the 20th August, 1961."

Is he taking his fast in the open street or what?

श्री प्रकाश वीर शास्त्री : (गुड्गांव) : ग्रध्यक्ष महोदय, ऐसा है कि पंजाब की एकता को सुरक्षित रखने के लिये स्वामी रामेश्वरानन्द महाराज ने दिन्ली के आर्यसमाज दीवान हाल में ग्रामरण बन रख्वा हग्रा है। कल दिल्ली में ही नहीं, सारे हिन्दूम्तान में इस सम्बन्ध में एक दिवस मनाया गया । जब दिल्ली दीवान हाल में इस प्रकार की एक सभा हो रही थी तो दो म्रादमियों ने स्वीमी रामेञ्वरानन्द जी के ऊपर बम फैंका। सौभाग्य से बात ऐसी हई कि वह बम फट नहीं पाया । उसी समय जो स्वयंसेवक वहां थे उन्होंने उस बम को भ्रपने अधिकार में कर लिया और बाहर जो पूलिस खड़ी हुई थी उसके हाथों में उन्होंने फैकने वालों को भी ग्रौर बम को भी सौप दिया ।

प्रातः काल मैं ने डिप्टो कमिश्नर से टेलिफोन पर जानकारी लेनी चाही। उन्होंने कहा कि ग्रभी तक हम इस बात का निर्णय नहीं कर सके हैं कि बह बम है या कैंकर है क्योंकि ग्रागरे से कोई स्पेशलिस्ट बुलाया गया है जो उस का निरीक्षण करेगा। लेकिन इतना सब होने के बावजूद भी, इतनी बड़ी सभा में, जिस में कोई ४० या ४० हजार की उपस्थिति थी, कोई उपद्रव किसी प्रकार का नहीं होने दिया गया। फिर मी इस से दिल्ली में तनाव पर्याप्त मात्रा में बढ़ गया है। ऐसी ही एक घटना पंजाब में कल हो गई । आज के "स्टेट्समैन" में देखा होगा कि कल पटियाला में जब पंजाब प्रदेश कांग्रेस कमेटी के प्रेजिडेंट, सरदार दरवारा सिंह, एक पंजाबी लेखक सम्मेलन में बोल रहे थे तो वहां एक प्रकाली ने रिवाल्वर से फायर किया ग्रौर "पंजाबी स्वा जिन्दाबाद" इस तरह के नारे लगाता रहा। ऐसी स्थिति में जब मास्टर तारासिंह के प्रनशन को ले कर ग्राज तनाव पैदा किया जा रहा है ग्रौर हिन्सात्मक वातावरण बनाने का प्रयत्न किया जा रहा है, तब सुरक्षा के लिये क्या उपाय बरते जा रहे हैं, इस की जानकारी के लिये ग्रावझ्यक है कि जमाम समस्याग्रों पर गम्भोरता से कोई निर्णय किया जाय ।

The Minister of State in the Ministry of Home Affairs (Shri Datar): This is about Delhi. That is a different matter.

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): The hon, Member has given all the facts. It can hardly be added to. He has himself stated all that has occurred. The matter is being enquired into. It has been sent to Agra. What more can I say?

Mr. Speaker: He says that there is indifference so far as this fast is concerned. That is his complaint.

Shri Jawaharlal Nehru: There is no indifference, Sir.

Shri Datar: So far as the Delhi incident is concerned, the Government have already taken action. A case has been registered under the Explosives Act and four or five persons have already been interrogated. It was a case of a cracker. The Government are trying to find out as to where it came from. Already Government have taken proper steps to see that there is no tension and the situation is normal. As a precautionary measures, 25 policemen have been deputed to intensify patrolling in the vicinity of the Dewan Hall where this fast is being undertaken.

Mr. Speaker: In view of the statement, I am not called upon to give my consent to the adjournment motion-

**Raja Mahendra Pratap:** My I say a word about this matter?

Mr. Speaker: No; I am sorry.

Alleged Pakistani raid on Indian village

**Mr. Speaker:** Shri S. M. Banerjee has given notice of an adjournment motion:

"Immediate need to discuss the alarming news that arm ed Pakistanis raided an Indian village namely Shelurbagh on Karimganj border on 18th August, 1961, killing one person and seriously injuring many."

Shri Hem Barua has given notice of the same thing.

Shri S. M. Benerjee: (Kanpur): May I submit Sir, . . .

**Mr** Speaker: Has he got any private information apart from what appears in the newspapers? In such matters, when I call hon. Members to read out if they have any information in additional to the newspaper reports.

have Shri S. M. Benerjec: I doubt in my mind for which I want a clarification. It is a news which appeared in the Hindustan Times that 30 armed Pakistani men came by boat, entered the village, killed one and . seriously injured many. My submis-sion is this. The other day, in reply to many questions, it was replied by the Prime Minister and the Deputy Minister Shrimati Lakshmi Menon that adequate security measures have been taken in this area. I want to know whether that particular statement was due to ignorance or complacency, when thirty people can enter our area and go back merrily and nobody has been arrested. I want to know the truth about this case, and if it is really true,